

(c) if not, by when their involvement would be ensured in tribal projects?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) to (c) Under the sub-scheme, "Supporting Projects of All India or Inter-State Nature" grant-in-aid is provided to institutions or a group of institutions for organizing seminars/workshops. These seminars/workshops focus upon problem areas and developmental issues in the broad field of tribal development, disseminate research findings and spread awareness about the Government policies/programmes amongst the tribals. However, there is no provision for giving incentives to the tribals who are participating in the Seminars/Workshops. The details of agencies to whom grants-in-aid were released for organizing seminars/workshops during 2008-09 are contained in the Annual Report of the Ministry of Tribal Affairs 2008-09.

Fund for construction of Ashram Bhavan

†3530. SHRI RAGHUNANDAN SHARMA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that an amount of Rupees 127.51 lakhs and 400 lakhs is due to be released in regard to the construction of Ashram Bhavan for 2002-03 and 2008-09 respectively; and

(b) if so, by when the sanction would be granted and the proposed desired and pending funds would be released?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) and (b) No specific State has been mentioned for which information has been asked. The grants-in-aid released during the year 2002-03 and 2008-09 to various State Governments under the scheme of "Establishment of Ashram School in Tribal Sub Plan Areas" is given in the Statement.

Statement

Grants-in-aid released to various States/UTs during the year 2002-03 and 2008-09 under the scheme of "Establishment of Ashram Schools in Tribal Sub Plan Areas."

(Amt. in Lakh)			
Sl.No.	Name of State/UT	2002-03	2008-09
		Amt. released	Amt. released
1	2	3	4
1	Andhra Pradesh	0.00	0.00
2	Arunachal Pradesh	0.00	0.00
3	Assam	0.00	0.00
4	Bihar	0.00	0.00
5	Chhattisgarh	0.00	886.80
6	Goa	0.00	0.00

†Original notice of the question was received in Hindi.

1	2	3	4
7	Gujarat	0.00	0.00
8	Himachal Pradesh	0.00	0.00
9	Jammu & Kashmir	0.00	0.00
10	Jharkhand	0.00	0.00
11	Karnataka	130.00	153.13
12	Kerala	0.00	0.00
13	Madhya Pradesh	820.00	0.00
14	Maharashtra	0.00	940.07
15	Manipur	0.00	0.00
16	Meghalaya	0.00	0.00
17	Mizoram	0.00	0.00
18	Nagaland	0.00	0.00
19	Orissa	0.00	1020.00
20	Rajasthan	0.00	0.00
21	Sikkim	0.00	0.00
22	Tamil Nadu	0.00	0.00
23	Tripura	0.00	0.00
24	Uttar Pradesh	0.00	0.00
25	Uttarakhand	0.00	0.00
26	West Bengal	0.00	0.00
27	A & N Islands	0.00	0.00
28	Daman & Diu	0.00	0.00
TOTAL		950.00	3000.00

Tribal hostel in Madhya Pradesh

3531. SHRI RAGHUNANDAN SHARMA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that a proposal of Rs. 4 crores for construction of a hostel for tribal students for 2007-08 and for Rs. 4 crores for 2008-09 from Madhya Pradesh Government is pending; and

(b) if so, by when this proposal would be sanctioned and the pending amount would be released?